


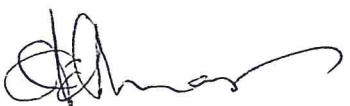
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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CP/208/CAA/2017  
IN  
PETITION NUMBER : CA/102/CAA/2017  
NAME OF THE PETITIONER(S) : MEENA INTEGRATED TEXTIMES INFRA LTD  
NAME OF THE RESPONDENT(S) : ADD INDUSTRIAL PARK(TAMILNADU) LTD.  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
	K. MANIVANNAN. JHS	AR FOR OL	
	A. NARAYANAN	Counsel for Petr.	

**ORDER**

Counsel for applicant present. Representative of Official Liquidator present.  
Heard. Order is reserved.

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc